

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:612
ANSWERED ON:11.11.2010
PENDING CASES IN CONSUMER COURTS
Kurup Shri N.Peethambara

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether a large number of cases are pending in Consumer Courts in the country;
- (b) if so, the details thereof;
- (c) the steps taken by the Government to dispose of these petitions as expeditiously as possible;
- (d) whether it is a fact that the number of presiding officers are not sufficient to cope up with the backlog; and
- (e) if so, the details thereof?

Answer

MINISTER OF LAW AND JUSTICE (Dr. M. VEERAPPA MOILY)

- (a) to (e): The information is being collected and will be laid on the Table of the House.